

MR. SPEAKER: Kindly sit down.

*(Interruptions)*

MR. SPEAKER: The rule says that when I am on my legs, all of you should sit down and whatever I speak, you should listen to it. You can raise the issue of Bofors during Zero Hour and get the response from the Government.

*(Interruptions)*

[*English*]

SHRI LAK K. ADVANI (Gandhi Nagar): Mr. Speaker, Sir, for the last several days, this country as well as this Parliament has been convulsed by reports that the Government has been trying to scuttle the Bofors investigation. On that, it was agreed that we will discuss them thoroughly in the House on the 1st and perhaps in the other House on the 2nd. But meanwhile what has happened yesterday is shocking beyond measure. In the statement made by the External Affairs Minister in this House, he confessed here in the House itself that he has handed over a written note given to him by a lawyer. He did not mention the name.

It is this that has caused the present reaction in the House. The manner in which all sections of the House stood up to protest, it is imperative for the Government to come out immediately and make amends for what the External Affairs Minister has done.

Now, therefore, the two things should not be linked up together. That stands by itself and the mere fact that something is done about what the External Affairs Minister has confessed would not be sufficient to silence our interest in seeing that the investigations are pursued in a proper manner. That can be discussed tomorrow or the day after. Today, I think, even before anything else is taken up, if the Government makes a statement in respect of the External Affairs Minister's statement yesterday, that would

perhaps make it possible for the proceedings to go on properly. *(Interruptions)*

I would first like that the Government must take the House into confidence about the murder of Mr. Sahi. *(Interruptions)*

[*Translation*]

SHRIMATI KRISHNA SAHI: At first, the Home Minister should make a statement on this issue and intervene in it... *(Interruptions)*

SHRI RAM VILAS PASWAN: Mr. Speaker, Sir, this is a different issue altogether... *(Interruptions)*

[*English*]

SHRI BASU DEB ACHARIA: We will listen to you when this matter will be over.

[*Translation*]

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, I am not talking about the Bofors issue. In Bihar, democracy is being jeopardized and it is being killed. The Bihar Government got him murdered. When Shri, Hemant Sahi won the Assembly election, the Chief Minister said that the second Abhimanyu had born in Vaishali and he should be slain like the Abhimanyu of the Mahabharata and ultimately he was killed... *(Interruptions)*... My demand is that for this... *(Interruptions)*

SHRIMATI RITA VERMA (Dhanbad): The Chief Minister of Bihar used to say in clear terms that he would not let the winner candidates belonging to other parties reach Delhi and the Legislative Assembly. This is a planned conspiracy... *(Interruptions)*

SHRIMATI KRISHNA SAHI: Ours is a democratic set up and this act of his is like murdering democracy... *(Interruptions)*

SHRIMATI RITA VERMA: Mr. Speaker, Sir, a conspiracy is being hatched to elimi-

nate political criticism and opposition. Similarly, during the general elections to Lok Sabha one of the candidates Shri Ishwar Chander was murdered there. We were threatened that if we win elections we would not be allowed to safely reach Delhi. They threatened that if their opponent won they would be thrown in the Bay of Bengal. This matter regarding Bihar is important... (*Interruptions*)

SHRIMATI KRISHNA SAHI: This issue is related to Bihar. A discussion is required on it. Through you, I would like to tell the Government ... (*Interruptions*)... This is a case in which an M. L. A. has been killed in the Government officer in which he was called. I regret to say that we will not get justice there. He should resign at his own. In this way, he will get anyone killed... (*Interruptions*). This is a question of an M. L. As lite. He was murdered in a Government office... (*Interruptions*)

SHRIMATI RITA VERMA: Both Bihar and Bofors should be discussed here... (*Interruptions*)

[*English*]

SHRI SRIKANTA JENA: Sir, we are also equally interested in the Bihar issue to be disussed. But let the Government first say something about the Bofors issue. Let the Bofors issue be settled first and then, we will discuss the Bihar issue. (*Interruptions*)

[*Translation*]

SHRIMATI KRISHNA SAHI: At first, the Home Minister should make a statement on this, then there should be a discussion on it and then only Bofors should be discussed.

(*Interruptions*)

SHRIMATI RITA VERMA: Nobody's life is safe there. In this way, all of us be liquidated. When the Chief Minister says that he will not let anyone reach Delhi, then what is

the security of anyone's life there? (*Interruptions*)

SHRIMATI KRISHNA SAHI: Mr. Speaker, Sir, at first you arrange a discussion on it... (*Interruptions*)

[*English*]

SHRI SRIKANTA JENA: The issue which was raised by the Leader of the Opposition was the Bofors issue. Government must follow it up immediately and make a statement on it. Then, if the Congress bench is interested to discuss the Bihar issue, we can do so as we are also equally interested in discussing the Bihar issue. But let the Bofors issue be taken up first. (*Interruptions*)

MR. SPEAKER: You are a whip in the House. When I am standing, you are expected to sit down.

SHRI DAU DAYAL JOSHI (Kota): Mr. Speaker, Sir, in Bihar as many as 9000 persons have so far been killed and inspite of that the Janata Dal is supporting the Laloo Prasad Government.

MR. SPEAKER: Mr. Joshi, kindly sit down.

(*Interruptions*)

[*English*]

MR. SPEAKER: I think both the issues can be discussed. Before I complete my sentence, please do not get up.

SHRI ATAL BIHARI VAJPAYEE: We are in agreement with you, Sir. (*Interruptions*)

MR. SPEAKER: Thank you. Both issues can be discussed immediately after the Question Hour is over. We will first take up Bofors issue. I think we can finish it within a short time and then we can go to the Bihar